

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. C.P.(IB)-95(MB)/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

NAME OF THE PARTIES: - Reliance Commercial Finance Limited
V/s
Sahishnota Advisory Services
Private Limited

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)-95(MB)/2024: - Adv. Siddha Pamecha a/w Adv. Nehal Rajput
appeared for the Petitioner/Financial Creditor. Adv. Yashwant Dhanegave a/w Adv.
Harshvardhan Borse appeared for the Respondent/ Corporate Debtor. Heard and
Reserved for Orders.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)